COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 26 OF 2013, APPEAL NO. 49 OF 2013, APPEAL NO. 302 OF 2013 & IA NO. 361 OF 2018, APPEAL NO. 144 OF 2014 & IA NO. 244 OF 2014, APPEAL NO.166 OF 2015 & IA NO. 269 OF 2015, AND APPEAL NO.368 OF 2017& IA NO. 746 OF 2017

Dated: 03rd October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Appeal No. 26 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Samarth Mishra for R-1

Mr. Anantha Narayana M.G. for R-2

A.No. 49 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Samarth Mishra for R-1

Mr. Anantha Narayana M.G. for R-2

Appeal No. 302 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Samarth Mishra for R-1

Mr. Kumar Mihir

Mr. Abhishek Kaushik for R-2

A.No. 144 of 2014 & IA No. 244 of 2014

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Samarth Mishra for R-1

Mr. Manu Seshadri for R-3

Appeal No.166 of 2015 & IA No. 269 of 2015

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Anantha Narayana M.G. for R-2

Mr. Manu Seshadri for R-3

Appeal No.368 of 2017& IA No. 746 of 2017

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Ms. Neha Garg

Counsel for the Respondent(s) : -

ORDER

List this batch of Appeals for hearing on <u>12.11.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member *Pr/pk* (Justice N.K. Patil) Judicial Member